

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 06<sup>th</sup> January, 2015  
Time: 10:30 A.M.**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No.183/2014.	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Ms. Alpana Poddar, Adv, For R-2. Mr. Ardhendumauli Kr. Prasad, Adv. For R-3. Mr. Dhananjaj Baijal, Adv. For R-4. Mr. Shuvodeep Roy, Adv. For R-6. Mr. K.V. Jagdishvaran, Adv. For R-7. Mr. Rudreshwar Singh and Mr. Gopal Jha, Adv. For R-8. Ms. Yogmaya Agnihotri, Adv. For R-9. Mr. Shubham Bhalla, Adv. For R-10. Mr. Alok Kumar, Adv. For R-11. Mr. Balendu Sakhar, Adv. For R-12. Ms. Shaeya Bhatnagar, Adv. For R-13. Mr. Narender Hooda, Sr. Adv. For R-14. Mr. D.K.Thakur, Adv. For R-15. Mr. Arif Sikander Mir, Adv. For R-16. Mr. Jayesh Gaurav, Adv. For R-17. Mr. Devraj Ashok, Adv. For R-18. Mr. Jogy Scaria, Adv. For R-19. Mr. Rajul Shrivastava, & Dr. P.K. Shrivastava, Adv. For R-20. Mr. Tayenjam Momo Singh, Adv. For R-21. Mr. Pragyana Sharma, Adv. For R-22. Mr. K.V. Garish Chaudhary, Adv. For R-23. Mr. A.K. Panda, Adv. For R-24. Mr. Abhimanyu Garg, Adv. For R-25. Mr. Ashish Verma, Adv. For R-26. Ms. Ritu Raj Biswas, Adv. For R-29.	

			Mr. Mukesh Verma, Adv. For R-30. Mr. Pradeep Misra, Adv. For R-31. Mr. Amit Agarwal, Adv. R-32. Mr. K.V. Jagdishvaran, Adv. For APCC Andaman & Nicobar Islands. Mr. Rudreshwar Singh, Adv. For Bihar SPCB. Mr. Vineet Malik, Adv. for State of Haryana.	
<b>FOR HEARING</b>				
2.	Appeal No. 73/2014.	M/s Ex-Servicemen Welfare Association. Vs. MoEF, Climate Change & Ors.	Mr. Ganesan Umapathy, & Ms R.Mekhala, Advs. For Appellant. Mr. Vishwendra Verma, Vikas Malhotra, and Niwakshi Verma, Advs. For R-1.	
3.	Original Application No. 181/2013.	Omesh Saigal Vs. Govt. Of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant. Mr. D. R. Rao Adv. For R-1 & 4. Mr. Narender.P. Singh, Adv.for R-2. Mr. Dilip Kr .Mishra, Adv. for R-3. Mr. Balendu Shekhar, Adv. for R-5. Mr. Rajiv Bansal Adv. for R-6.	
4.	Original Application No. 142/2014. <b>(PH)</b>	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person. Mr. B.V. Niren, CGSC For R-1, 3 & 5. Mr. J.P. Singh, Sr. Adv., Mr. Manoj K. Das, Mr. N. Madan, Advs. For R-2. Ms. Sakshi Popli, Adv.For R-4.	

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